

ATHARVA METALS PRIVATE LIMITED

List of Creditors

(Version 1.0: Pursuant to claims received and updated as on 6th May 2022)

Sl. No.	Category of Creditor	Amount Claimed (in INR)	Amounts of Claims admitted (in INR)	Security Interest
1	Financial Creditors	5,41,87,133	5,41,87,133	Detailed in List A
2	Operational Creditors (other than Workmen and Employees)	52,73,388	52,73,388	-
3	Operational Creditors (only Workmen and Employees)	-	-	-
4	Other Creditors/Stakeholders	-	-	-
TOTAL		5,94,60,521	5,94,60,521	

Note: List of creditors is subject to further revision on the basis of documents, details.

Date: 6th May ,2022'

Place: Pune

Uday Shreeram Sakrikar

Interim Resolution Professional

In the matter of ATHARVA METALS PRIVATE LIMITED

Registration No.: IBBI/IPA-001/IP-P01230/2018-19/11927

ipudaysakrikar@gmail.com (registered with IBBI)

Address of the Interim Resolution Professional registered with IBBI:

303, Rahul Vihar A, Lane 8 Dahanukar Colony,

Kothrud, Pune, Maharashtra-411038

ATHARVA METALS PRIVATE LIMITED**List of Creditors*****(Version 1.0: Pursuant to claims received and updated as on 6th May 2022)*****Category: Financial Creditors**

Sl. No	Name of the Creditor	Amount Claimed	Amount Admitted	Nature of Loan	Security Interest	Note
		<i>(in INR)</i>	<i>(in INR)</i>			
1	The Greater Bombay Co-Op Bank Limited	5,41,87,133	5,41,87,133	Secured	As per Annexure-I	-
Total Amount		5,41,87,133	5,41,87,133	-	-	-

Note 1 : List of creditors is subject to further revision on the basis of documents, details.

ATHARVA METALS PRIVATE LIMITED

List of Creditors

(Version 1.0: Pursuant to claims received and updated as on 6th May 2022)

Category: Operational Creditors

Sl. No.	Name of the Creditor	Amount Claimed	Amount Admitted	Nature of Loan	Security Interest	Note
		<i>(in INR)</i>	<i>(in INR)</i>			
1	Utkarsh Steel Corporation	52,73,388	52,73,388	Unsecured	Not Applicable	The amount of interest claimed has also been admitted since there is an express agreement among the parties for the same
Total Amount		52,73,388	52,73,388	-	-	-

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Annexure I	
Sl.No.	SECURITY INTEREST-THE GREATER BOMBAY CO-OPERATIVE BANK LIMITED
Details of security Interest	
1	Mortgaged Property: All the assests are belonging to Directors, and Guarantee of Directors
2	